

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/57/KOB/2024 IN IA(C/ACT)/133/KOB/2023 in CP(C/ACT)/10/KOB/2023
SECTION	RULE 11 NCLT
NAME OF PARTIES	JENY SUSAN JOSEPH V/S M/S NOAH EXIM REALTORS LIMITED AND ANOTHER
PETITIONERS ADVOCATE/ PROFESSIONAL	PAUL & CO ADVOCATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	PRESICE LAW HOUSE.

**25 April 2024**

**ORDER**

**IA(C/ACT)/57/KOB/2024 IN IA(C/ACT)/133/KOB/2023 in CP(C/ACT)/10/KOB/2023**

Learned Counsel, Mr. Vijay Paul appears physically on behalf of the Applicant.

Learned Counsel, Sunil N appears physically on behalf of the Respondents.

This is an IA bearing No. 57/KOB/2024 filed by the Applicant (Respondent in the main CP(C/ACT)/10/KOB/2023) seeking condonation of delay of 17 days in filing counter affidavit in IA(C/ACT)/133/KOB/2023. The said delay of 17 days is condoned. Registry is directed to take the counter affidavit on record.

With the aforesaid observations, this IA(C/ACT)/57/KOB/2024 is **allowed and disposed of.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T. KRISHNA VALLI  
MEMBER (JUDICIAL)**